

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-44/2004/8410/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C.B. Gogoi,
District and Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the 4th October, 2023.

Sub:- **Casual Leave.**

Ref:- Your letter No.DJ(S)/5385, dtd. 29.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.10.2023, alongwith station leave permission, from the evening of 30.09.2023, till the morning of 04.10.2023.** The next seniormost Judicial Officer available at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-44/2004/8411/A, dated , 04-10-23
Copy to:

✓1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)